

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4642

ANSWERED ON:21.02.2014

BANK STRIKE

Ponnam Shri Prabhakar; Ramasubbu Shri S.; Shetkar Shri Suresh Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the banking services across the country came to a standstill in view of the strike observed by United Forum of Bank Unions (UFBUs) recently;
- (b) if so, the details and the estimated loss suffered by the Government as a result thereof;
- (c) the major demands put forth by the UFBUs;
- (d) whether the Government has accepted their demands;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken/proposed to be taken by the Government to avoid recurrence of such strikes in future?

**Answer**

The Minister of State in the Ministry of  
(Shri Namo Narain Meena)

- (a) to (f): United Forum of Bank Unions (UFBUs) gave a notice for two day strike for 10th & 11th of February, 2014 on their major issues/demands of
- (i) Immediate wage revision and
  - (ii) stopping of Banking Reforms.

After the notice for strike, a conciliation meeting of UFBUs with Indian Banks Association (IBA) was held at the office of Chief Labour Commissioner (CLC), New Delhi wherein an appeal was made to UFBUs to not resort to strike and to resolve the issues amicably, however, UFBUs decided to go ahead with the strike. The wage revision exercise in Public Sector Banks is undertaken through a bipartite negotiation between the representatives of bank employees and management.

It is not possible to quantify the loss caused, however the inconvenience caused to public was minimized with the function of Automated Teller Machines (ATMs) and online Banking.